

SHRI F. A. AHMED : These matters have been discussed with the Planning Commission and their proposal as well as our proposal are before the Cabinet for consideration.

श्री रघुवीर सिंह शास्त्री : श्रीमन्, यह छोटी कार की चर्चा जब शुरू हुई तो सरकार की तरफ से यह बताया गया था कि उसकी कीमत 5000 रुपये होगी। उसके बाद 12000 रुपये पर बात आ गई तो अब इसकी ही क्या गारन्टी है कि वह 12000 रुपये ही बनी रहेगी और यह कि आगे और ज्यादा नहीं बढ़ जायगी? जैसा कि आमतौर पर देश में होता है और गवर्नमेंट ने यह वायदा किया था कि स्कूटर 1800 रुपये में मिला करेगा लेकिन वही स्कूटर 3500 रुपये में मिल रहा है। मैं पूछना चाहता हूँ कि क्या मंत्री महोदय कोई निश्चित वचन दे सकते हैं कि यह छोटी कार 12000 रुपये में मिलेगी और इससे उसका दाम ज्यादा नहीं बढ़ता चला जायगा?

श्री फखरुद्दीन खली अहमद : जो प्रपोजल हमारे पास आयेगे आन दी ऐग्जिस्टिंग प्राइस लेवल के हिसाब से उस ऐक्सपैक्टेड प्राइस में वह कार मिलेगी। अब आयन्दा क्या प्राइसेज का लेवल हो उसकी कौन गारन्टी दे सकता है?

श्री शिव कुमार शास्त्री : श्री रघुवीर सिंह शास्त्री ने निश्चित मूल्य के बारे में मंत्री महोदय से पूछा है लेकिन मैं उनसे इसका निश्चित समय जानना चाहता हूँ।

श्री फखरुद्दीन खली अहमद : इस मामले में जल्दी फैसला किया जायगा।

SHRI S. M. BANERJEE : Sir, now the list is over.

SHRI UMANATA : Now it is his turn.

MR. SPEAKER : I have not satisfied all the 13 names. No. 13 for a small car project is an unlucky number. You make it to 14.

SHRI S. M. BANERJEE : Since it appears that the Government would take some time to arrive at a final decision, may I know from the hon. Minister whether the Government is also considering to nationalise some of the automobile industry owned by the private sector till they have their own?

MR. SPEAKER : He has already answered it. It is not a new question.

Controversies Between Railway Board and Coal Industry over Coal Price Issue.

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- *38. **SHRI D. AMAT :**
SHRI S. P. RAMAMOORTHY :
SHRI C. MUTHUSAMI :
SHRI MEETHA LAL MEENA :
SHRI C. C. DESAI :
SHRI RAM SEWAK YADAV :
SHRI BIBHUTI MISHRA :

Will the Minister of RAILWAYS be pleased to state :

(a) whether there have been fresh controversies between the Railway Board and the Coal Industry over the coal price issue ;

(b) if so, the details of differences between the two parties and whether it is possible for Government to meet the demands of the Coal Industry ; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI R. L. CHATURVEDI) : (a) and (b). Agreement has been reached with the coal suppliers that a maximum increase of 70 paise per tonne would be allowed for supplies of all grades of coal purchased by the Railways from 1. 10. 1969 over the prices valid upto 30. 9. 1969.

(c) Does not arise.

श्री भीठालाल भीना : क्या सरकार इस बात का प्राश्वासन देगी कि जैसे और वस्तुओं की कीमतें बढ़ रही हैं उसी के अनुसार कोयले के दाम बढ़ाने के बारे में भी वह सोचेगी ताकि मजदूरों का फायदा हो सके ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON) : The immediate necessity for the increase in price was the award of the wage board increasing the wages. It was not the other way.

MR. SPEAKER : Now, next question, Q. No. 40.

श्री रामावतार शास्त्री : प्रश्न सं० 40

AN HON. MEMBER : Sir, the Question Hour is over.

MR. SPEAKER : The Question Hour is over. Now, let us take up the calling-attention-notice.

श्री रामावतार शास्त्री : मेरे सवाल का क्या हुआ ?

अध्यक्ष महोदय : यह उनसे पूछिये जिन्होंने कह दिया क्वेश्चन अवर ओवर ।

The hon. Member had put his question. But one of his friends pointed out that the Question Hour was over. Otherwise, I would have kept silent, and the question could have been answered. Now, the hon. Member has called his question and the reply will be considered as written answer.

WRITTEN ANSWERS TO QUESTIONS

Development of Industries in Bihar

*31. DR. SUSHILA NAYAR : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether there is any scheme under consideration of Government for the development of major industries during the year 1970-71 in the State of Bihar ;

(b) if so, the details thereof ; and

(c) the nature of assistance likely to be given to the State of Bihar for the development of industries in that State ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). The Projects to be

set up during the Fourth Plan and the investments proposed to be made in them are given on pages 253 to 260 of the Draft Five Year Plan Report. The projects to be set up in Bihar during the Fourth Plan are also mentioned there. In so far as projects, locations for which have not yet been decided, are concerned it is not possible to state at this stage, which of such projects, if any, will be located in Bihar. The Plan for the year 1970-71 is yet to be finalised and as such it is not possible to indicate at this stage whether any new major industries would be set up in Bihar in 1970-71. Apart from the establishment of Central projects, the directions in which the Central Government can help in the development of Industries in States are through Central financial assistance and adjustments in procedure and policies of national financial and other institutions. A pattern of central assistance has been evolved and this is referred to in para 1.39 of the Draft Fourth Plan Report. As for the procedures and policies of the national financial and other institutions, it is proposed by the Financial Institutions to give certain concessions to new industries to be set up in selected backward districts of all the States.

Recommendations of Dutt Committee on Industrial Licensing Policy

*35. SHRI HIMATSINGKA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Indian Chamber of Commerce has in a recent communication to Government pointed out that it was unrealistic to plan ahead for 15 years for any Industry and that the recommendations of the Dutt Committee on Industrial Licensing Policy would retard the industrial growth in the country and would cause a serious setback to the economy of the country, if implemented ; and

(b) if so, the precise points made out in that communication and Government's reaction to each of them ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.